

**RESERVE BANK OF INDIA**

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October 5, 2005

Reserve Bank Cancels Certificate of Registration of Trimurthi Securities Limited, Hyderabad

The Reserve Bank of India, has on September 22, 2005 cancelled the certificate of registration issued to Trimurthi Securities Limited having its registered office at 303, Doshi Chambers, Basheerbagh, Hyderabad-500 029 (since shifted to) 4-7-364 to 367 Esamia Bazar, Hyderabad-500 027 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

Press Release: 2005-2006/430